



Central Administrative Tribunal  
Principal Bench

OA NO.651/2003

New Delhi this the 12th day of July, 2004

Hon'ble Shri V.K. Majotra, Vice Chairman (A)  
Hon'ble Shri Shanker Raju, Member (J)

Banarsi Dass  
S/o Shri Nihar Singh,  
Working as Diesel Cleaner, Diesel Shed,  
Northern Railway, Shakurbasti,  
New Delhi.

-Applicant

(By Advocate: Shri Yogesh Sharma)

Versus

1. Union of India through the General Manager,  
Northern Railway, Baroda House,  
New Delhi.
2. The Divisional Railway Manager,  
Northern Railway, Delhi Division,  
Near New Delhi Railway Station,  
New Delhi.
3. The Divisional Personnel Officer,  
DRM Office, Northern Railway, Delhi Division,  
Near New Delhi Railway Station,  
New Delhi.

-Respondents

(By Advocate: Shri R.C. Malhotra)

ORDER (Oral)

Shri Shanker Raju, Member (J)

After hearing the counsel, as a consequence of OA-55/1990 respondents issued an order at Annexure A-3 dated 4.8.1995 where name of applicant was interpolated in the seniority list at serial No.465 AA, below Shri Lekh Raj and above Shri Surender Singh on the basis of his screening in 1985. In this view of the matter, having regard to the fact that interpolation of seniority has been done on the basis of 1985 screening, Respondents should pass a corrigendum to the effect that seniority position of applicant <sup>is</sup> as per merit position of the screening within one month from the date of receipt

2

-2-

of a copy of this order. The OA stands disposed of accordingly. No costs.

S. Raju

(Shanker Raju)  
Member (J)

V.K. Majotra

(V.K. Majotra) 12.7.04  
Vice-Chairman(A)

cc.